



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

47	WP(C)/920/2025 FIXED	APURBA DEV SARMA Versus THE DISTRICT MAGISTRATE AND ORS	MR. D DAS SR. ADV MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	WP(C)/5044/2023 B/O	M/S MEDHI BROTHERS Versus THE UNION OF INDIA AND 8 ORS	MR S P DAS MR A ALAM MS C BORA	MR. R P KAKOTI SR. ADV. (r-2 to 6) MS. B G BORBORUAH (r-8) MR A B DEY (r-2 to 6) MR. S SUTRADHAR (r-2 to 6) DY.S.G.I. SC, IIT
58	WITH WP(C)/2675/2024	M/S MEDHI BROTHERS Versus UNION OF INDIA AND 5 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	MR. R P KAKOTI SR. ADV.(R-2 TO 6) (SC,IIT) MR A B DEY(R-2 TO 6)(SC,IIT) MR. S SUTRADHAR(R-2 TO 6) (SC,IIT) SC, IITG DY.S.G.I.
ADMISSION				
59	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
ORDERS				
60	I.A.(Civil)/519/2025 (CONNECTED WITH ITEM NO. 55 IN THE DAILY LIST), B/O in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

43	Cont.Cas(C)/95/2025 B/O	BULBUL CHOUDHURY Versus N. N. CHOUDHURY AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/303/2025 FIXED	GOBIN BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE DEPTT.
ADMISSION				
61	WP(C)/176/2018 FIXED	SATYAJIT SARMA Versus THE STATE OF ASSAM	MR H K DAS	MR. T C CHUTIA SC, APSC MR. S S ROY (GA, ASSAM) ADDL. SR. GA, ASSAM MR. C BARUAH MS. R AKHTAR
ORDERS				
62	Cont.Cas(C)/4/2025 FIXED	BHASKAR DEKA Versus KAVITHA PADMANABHAN, IAS AND 4 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	MR. P N GOSWAMI (R4) MR. D GOGOI (R4) MR. I BORTHAKUR (R4)

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WA/62/2025 B/O	BOSIR MIYA Versus THE STATE OF ASSAM AND 15 ORS	MS. P KHATUN MR. D K AGARWALA	GA, ASSAM SC, REVENUE
32	WP(C)/1015/2025 B/O	RAHMAN ALI ALIAS MD RAHMAN ALI ALIAS RAKHMAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
33	WP(C)/6677/2024 B/O, WITH LCR	KARIMAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
34	I.A.(Civil)/505/2025 B/O, WITH LCR in WP(C)/6298/2018	JALAUDDIN Versus THE UNION OF INDIA AND 5 ORS	MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/6298/2018	JALALUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/889/2025 FIXED	M/S MEDIA BYTE VENTURES Versus UNION OF INDIA AND FOUR ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. S S ROY (C.G.C.) DY.S.G.I. MR. J. DAS, (R-3), SC, ALA
63	WP(C)/978/2025 FIXED	ADEEB ZEESHAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
64	WP(C)/1029/2025 B/O	SAJAN KUMAR AGARWALA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A R SHOME MR B PUSHILAL MR. P MAZUMDER	GA, ASSAM SC, REVENUE
65	WP(C)/1036/2025 B/O	BIBHAWORI BARUAH Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
66	WP(C)/1037/2025 B/O	MD FAIYAZ AHMED ANSARI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS. P P DAS	GA, ASSAM SC, JORHAT MUNICIPAL CONTROL BOARD
67	WP(C)/1038/2025 B/O	FARAJULLAH ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, I O C SC, REVENUE
ADMISSION				
68	WP(C)/6391/2022 B/O	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,	SC, WATER RESOURCE	MR. P HAZARIKA
69	WP(C)/6421/2022	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
62	WP(C)/316/2025 FIXED	CISF NO. 962295344 SUNANDA SAIKIA Versus THE UNION OF INDIA	MS D BORGOHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH	MR. K K PARASAR (C.G.C) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
63	WP(C)/7239/2022 B/O	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
64	WITH WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
65	Arb.P./49/2023 FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
66	WP(C)/1314/2023 B/O	RAMANUJ CHAKRABORTY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR S NATH	SC, P AND R.D.

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14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	AB/423/2025 B/O	JAIFUL ALI Versus STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
ADMISSION				
65	RFA/6/2025 B/O	THE STATE OF ASSAM Versus TARA PRASAD DAS	MR. A BISWAS MS M DAS	
	WITH I.A.(Civil)/527/2025 in RFA/6/2025	THE STATE OF ASSAM Versus TARA PRASAD DAS	MR. A BISWAS MS M DAS	

LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025

19) MR. R K JAIN
20) MS. M JAIN

24-02-2025
27-02-2025

To 25-02-2025
To 10-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 12:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 12:00 NOON]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, N C T E SC, G U SC, G U
	WITH I.A.(Civil)/377/2025 in WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U SC, G U
	WITH I.A.(Civil)/442/2025 in WP(C)/4212/2024	HAM AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR,	Sonali Nath	SC, G U
	WITH I.A.(Civil)/444/2025 in WP(C)/4212/2024	FARJINA AHMED AND ORS Versus THE REGISTRAR, GAUHATI UNIVERSITY AND ORS	MR. A C BURAGOHAIN	SC, N C T E SC, G U
ORDERS				
47	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MR. U SARMA
48	I.A.(Civil)/2330/2024 IN WP(C) 3268/2024 (D/O), B/O in WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY Versus THE STATE OFSSAM AND ORS	MR. A Y CHOUDHURY	SC, ELEM. EDU
49	I.A.(Civil)/2361/2024 IN WP(C) 3269/2024 (D/O), B/O in WP(C)/3269/2024	IMRANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	CRP/23/2025 FIXED	SANJOY ROY Versus BIJOY KR. PAUL AND 29 ORS	MR P K DAS MR D S DEKA	
49	CRP/24/2025 FIXED	SANOFI INDIA LIMITED Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY	
50	CRP(IO)/57/2025 B/O	SMTI SHAKUNTALA BANSAL ALIAS SMTI SHAKUNTALA AGARWAL Versus UMESH KUMAR BANSAL	MS. S SARMA MR. BINOD KUMAR SINGH	
ORDERS				
51	MACApp./219/2022 (AT 2:00 PM), WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. RUNI LALUNG AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. K K BHATTA MR. U DUTTA (R-1) B DUTTA

LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025

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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THI BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
22	Bail Appln./3806/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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[For Monday,24th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	AB/404/2025 WITH OFFICE NOTE	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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[For Monday,24th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
47	Crl.Rev.P./439/2024 B/O	GANESH BARO Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
MOTION				
48	AB/386/2025 FIXED	RIYAJ UDDIN AHMED @ MD RIYAS UDDIN AHMED Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./188/2025 WITH CASE RECORD (SCANNED COPY), FIXED	YASIN ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MS J BEGUM	PP, ASSAM MR. N MAHAJAN(AMICUS CURIAE)R2
50	Bail Appln./380/2025 WITH OFFICE NOTE, B/O	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025

13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED BY HIS LORDSHIP THROUGH REMOTE VIDEO CONFERENCING FROM THE ITANAGAR BENCH AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 3]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	MACApp./83/2011	NATIONAL INSURANCE CO. LTD., Versus SMTI. DIPTEE CHOUDHURY and 3 ORS,	MR.S S SHARMA MR.R K BHATRA MR A SAIKIA MS. A BIYANI MR.V SHARMA	MR.M KALITA
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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025



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[For Monday,24th February 2025]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

9	I.A.(Civil)/478/2025 IN WP(C) 2232/2023 (D/O), B/O in WP(C)/2232/2023	JADAB CHANDRA NATH Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. B CHOWDHURY MS. S DEVI	SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025
18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
73	WP(C)/812/2025 FIXED	NREEPEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	SC, GDD SC, G M D A
ADMISSION				
74	WP(C)/1259/2022 FIXED	UNION OF INDIA AND ANR. Versus SANJIB PURI AND 2 ORS.	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1) MR G PHUKAN
75	WP(C)/4765/2023 FIXED	M/S BY THE WAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	SC, GMC
HEARING				
76	WP(C)/287/2014 (FOR DISMISSAL), FIXED	DEBAJIT PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R-4to36&38to40) MSB DEVI GA, ASSAM SC, APSC MR.M MAHANTA(R-4to36&38to40) MS.A VERMA MR.B GOGOI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R-4to36&38to40)
77	WITH WP(C)/7397/2013	ABANI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY MS.P KHOUND	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE

78 [WP\(C\)/5325/2014](#)
(FOR DISMISSAL), FIXED

INDIAN OIL CORPORATION LTD. IOCL and
27 ORS,

Versus

THE UNION OF INDIA and 3 ORS,

MD.A HUSSAIN
MR.D DAS
MR.K SARMA
MR.M BERIA
MR.K CHOUDHURY
MS.K M SARMA

MR.C BARUAH
MR.K N CHOUDHURY
MR.S C KEYAL
C.G.C.
MS.R DEKA
MR.D BORAH(R-4)
MR.P P MEDHI
SC, I O C
ASSTT.S.G.I.
MS.R KAKATI

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
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18)	MR. B K JAIN	22-02-2025	To	06-03-2025
19)	MR. R K JAIN	24-02-2025	To	25-02-2025
20)	MS. M JAIN	27-02-2025	To	10-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST –I**]

[**FOR MONDAY, THE 24TH DAY OF FEBRUARY, 2025**]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

ORDERS

1. ELECTION PET. 4/2024 (FIXED)	GEGONG APANG VERSUS TOJIR KADU AND ANR	NALO PADA ADAM TATAK TSERING GYATSO AMY TALOM KALING MIBANG TANUR GAO TUKRIN LIGU	KARYOM DABI BATE JOEL KOYU RIMO RIBA DAKJUM RIBA S K DEORI
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